(e) to (g) This Department has recommended lower customs duty on inputs for basic drug production and higher duties on intermediates and the finished products.

Impact of OPEC decision on oil imports

998. SHRI KAPIL VERMA:
SHRI SHEO KUMAR MISHRA
SHRI BIR BHADRA PRATAP
SINGH:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state.

- (a) what will be the impact of the OPEC decision in regard to world oil prices, on cost of oil imports by India and also due to increase in quantum of oil im ports and
- (b) what measures are being taken to meet the situation?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHM DUTT): (a) The cost of oil imports is likely) to be higher as the general level of Prices is higher.

(b) The Government are constantly watching the market situation to derive the best advantage in its purchases of crude oil.

Ban on import of rifampicin

- 999. SHRI RAJNI RANJAN SAHU: Will the Minister of INDUSTRY be pleased to state:
- (a) whether it is a fact that the Ministry has recommended for a ban on the import of Rifampicin;
- (b) if so, on what consideration such a recommendation has been maae:
- (c) whether it is also a fact that Rifampicin is used for the treatment of TB and Leprosy;
- (d) whether it is also a fact that our Government are committed to provide these medicines at cheap pri-

- ces to unfortunate poor class of society under the 20-Point Programme;
- (e) whether it is also a fact that in order to provide this medicine at cheap price, Government have exem-ptea customs duty;
- (f) what is the fair price fixed for indigenous price per kg. and what- is the imported landed cost alongwith the difference per kg and
- (g) what is the foreign exchange involved in value per kg. in the pro-auction and import of finished drug alongwith total per annum loss on this account?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) NT Sir.

- (b) Does not arise.
- (c) to (e) Yes, Sir.
- (f) and (g) The indigenous price fixed for Rifampicin is Rs. 3000/- per kg. and imported landed cost during 1985-86 was around Rs. 3176.85 per kg. Since the imported drug costs more, the question of loss does not arise.

Recovery of amounts under DPEA

1000. SHRI CHANDRIKA PRASAD TRIPATHI: Will the Minister of INDUSTRY be pleased to state:

- (a) how many notices for recovery under the Drug Price Equalisation Ac counts have been issued so far with date of issue of each notice, product covered, amount shown in the notice if any;
 - (b) when were the first notices issued along with the hormes of parties date and other particulars;
- (c) whether it is a fact that issuance of notices has been stopped, if so, since when and at whose instance and whe ther his approval has been sought in this direction;

- (d) what is the latest position of recovery in each case and by when the mount worked out would be recovered;
- (e) what steps have been taken to speed up the process of recovery; and
- (f) what is the total amount recovered during the last three years, year-wise upto 30th June 1987 and by when the total amount estimated to be around eight hundred crores will be recovered?

THE MINISTER OF STATE IN THE PEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAICHANDRA SINGH): (a) to (d) ana (f) Notices have been issued in over 200 cases. The rest of the information called for in the question is voluminous and not readily available. Time and efforts required for collecting this will be commensurate with the results likely to be achieved.

(e) Necessary steps to recover the amount, wherever dues have been taken as per due process of law.

Prices of Ethambutol, etc.

- 1001. SHRI CHANDRIKA PRASAD TRIPATHI: Will the Minister of INDUSTRY be pleased to state:
- (a) whether instances of overcharg ing of prices of Ethambutol, Pyrazinamide, INH and ifampicin formula tions of various companies are in the knowledge of his Ministry;
- (b) if so, name of each company, pack size for which prices have been overcharged, price approved, price charged at different points of time after 1979 and, the number of packs sold during such periods;
- (c) whether any packs have been sold by the companies involved without any price approval, if so, pack size and the period for which no price approval was taken; and
- (d) what action has been taken to provide relief to poor TB and leprotic patients?

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R. K. JAICHANDRA SINGH): (a) to (d) A large number of formulations based on the bulk drugs referred to in the question are currently sold by many drug companies. Instances of some companies charging higher prices pending disposal of their representations have come to the notice of the Government. The leader prices of Rifampicin formulations have recently been revised by the Government and the drugs are now available as prices fixed by the Government. The details asked for in the question are quite voluminous and are not readily available. The time and efforts required for collection of these will not be commensurate with the results likely to be achieved.

Review petitions submitted under DPCO

1002. SHRI GHAN SHYAM SINGH: Will the Minister of INDUSTRY be pleased to state:

- (a) what is the total number of Review Petitions submitted under para 27 of the Drugs Price Control Order, 1979 by the drug companies;
- (b) what is the total number of review petitions still pending and by when the same are likely to be disposed of;
- (c) how many review petitions are being disposed of every year;
- (d) how many review petitions have been disposed of from 1st January 1987 to 30th June, 1987 alongwith the name of the company the product involved as well as the price fixed by Government and price charged by the company;
- (e) what will be the position of these review petitions after the announcement of proposed New Drugs Price Control Order;
- (f) whether it is a fact that none of the fixed prices have been imple mented; and